NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, -BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
2.	IA22/17 CP09/16	Hearing	241	M.V.Prakash Gurbaxani Vs.M/s SBF Health Care Pvt.Ltd.& 2ors.

NAME (IN CAPITAL) SL. & PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

1. B.m Shyam Prasad (mayur.m)

Petition er

Counsel for petitioner is present. Director of R-1 Company is present. Counsel for petitioner requested time to file rejoinder. Time extended as a last chance.

List it on 27.06.2017.

MEMBER (J)

MEMBER (T)